

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALŪRU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/16	TP 96/17	Hearing	433(e) / 433(f)	AH Chemicals Pvt. Ltd., Kolkata Vs Sumito Polymers Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


N. JAGADIS H
8197880065

PETITIONER

N. Jagadish
11/8/17

Counsel for petitioner is present. He has submitted that he has filed Form-5. Registry is directed to check and put up.

List it on 05.09.2017.


MEMBER (J)


MEMBER (T)